

1	2	3	4
6	Paguthan GBPP M/s Gujarat Torrent Energy Corpn. Ltd.	655	2298.14
7	Maheshwar HEP M/s S. Kumars Ltd.	400	1073.00
8	Tawa HEP M/s Hindustan Electrographics Ltd.	12	65.00
9	Baroda CCGT M/s GIPCL	167	341.13
10	Jojobera TPP M/s Jamshedpur Power Co. Ltd.	202.5	981.00
11	Adamtilla GBPP M/s DLF Power Ltd.	9	40.00
12	Bansankandi GBPP M/s DLF Power Ltd.	15.5	70.00

\* Rs 3.5 Crs./MW has been assumed as capital cost wherever State/Promoters have not given the provisional cost estimates

[Translation]

#### Production and Demand of Crude Oil

33 DR MAHADEEPAK SINGH SHAKYA  
SHRI NITISH KUMAR

Will the PRIME MINISTER be pleased to state :

(a) the total production and demand of crude oil in the country during each of the last three years;

(b) whether the production of crude oil has been increasing continuously;

(c) if not, the reasons therefor;

(d) the percentage of domestic demand of petroleum products likely to be met by indigenous production of crude oil; and

(e) the manner in which the full demand of crude oil is likely to be met?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T. R. BAALU) : (a) The production and demand for crude oil during the last three years was as follows.

(Figs. in MMT)

Year	Production of crude oil	Demand for Crude Oil from refineries
1993-94	27.02	54.24
1994-95	32.24	56.33
1995-96	35.193	58.52

(b) and (c). Yes, Sir. The crude oil production has been increasing during the last three years.

(d) Around 45% of the domestic demand of petroleum products is met by indigenous production of crude oil at present.

(e) The gap between the demand for petroleum products including those from domestic refineries and the indigenous crude oil production is met through imports.

[English]

#### Solar Energy Programme

34. DR. G.R. SARODE: Will the PRIME MINISTER be pleased to state :

(a) the State-wise financial assistance provided by the Union Government for Solar Energy Programme during 1993-94, 1994-95 and 1995-96;

(b) whether the Government have made any assessment in regard to target fixed for implementation of the said programme and the achievements made thereunder;

(c) if so, the details thereof; and

(d) whether the Government are contemplating to increase financial assistance to the said programme in future?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALCHARI) : (a) The Solar Energy Programme consists of two components—the Solar Thermal Energy Programme and the Photovoltaic Programme. The Ministry of Non-Conventional Energy Sources has been providing assistance to States and Union Territories to implement these programmes. Central subsidy on Solar Thermal Systems like water heaters and solar cookers was discontinued with effect from July, 1993 and April, 1994, respectively. Subsidy on photovoltaic devices is however being continued. The State-wise financial assistance provided during the last three years is given in the attached Statement. The figures indicated are actual disbursements to States/UTs based on the targets given to them, their utilization and settlement of accounts of funds already released etc.

(b) and (d) Yes, Sir. The assessment shows that during the last three years, the achievements have always exceeded targets in case of solar lanterns, domestic lighting systems and solar cookers. In the case of solar water heating systems, a shortfall in achievement has been observed during 1994-95. This was because of withdrawal of Central subsidy during